

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.313

New IA-1244/2022 IA-4117/2021 IA-4077/2021 IA-287/2021 IA-796/2021 IA-2791/2021
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

.... **APPLICANT**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 22.03.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Soniya Kanetkar, Adv. Chandra Shekhar Yadav
in IA 2791/21, IA NO. 796/2020 Ms. SomyaStuti for
Noida Power Company Limited (Non-Applicant), Mr.
Rishabh Jain, Advocate for RP

For the Respondent

: (IA No. 1244/2022) for Respondent No. 6, 7, 8, 14,
15, 16 - Adv. Nidhi Mohan Parashar and Adv. Umang
Kumar Singh, IA No 4077/2022 for R2 & R3
Adv. AteendraSaumya Singh


For the Ex-Directors

: Adv. Akanksha Singh

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 18.04.2022.


(Madhu Narula)
Court Officer